

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-15915-JK (LD) of 2024

DATED: - 18 - 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Housing Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

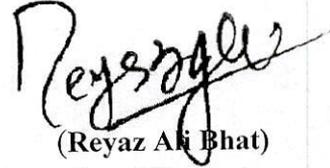
Secretary to Government

Dated:- 18- 09- 2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.15915-JK(LD) of 2024 dated 18.09.2024

S.No.	OWP No. Title of the Case	OIC
1	Dewan Singh V/s Union Territory of J&K & others in O.A No.1547 /2021.	Mr. Tarandeep Singh, Under Secretary to Government Housing & Urban Development Department
2	M/S Malik and Co. V/s U.T of J&K & Ors. in WP (C) No. 1332/2024.	Er. javed Iqbal Deputy General Manager Housing Unit-II, Srinagar
3	Gulzar Ahmad Khan V/s U.T of J&K and Ors. in WP (C) No. 3342/2023	Mr. Naveed Aijaz Khan, EO, MC, Baramulla
4	Aarifa Jan V/s U.T of J&K and Ors. in WP (C) No. 417/2023	Mr. Mohammad Ismail, EO, MC, Chaari-Sharief

Reyazul *Jan*